

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO.3487  
TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2016**

**DoPT GUIDELINES IN MTNL**

3487. DR. KULAMANI SAMAL:  
SHRI CHARANJEET SINGH RORI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Mahanagar Telephone Nigam Limited (MTNL) is following the Department of Personnel and Training (DoP&T) instructions on seniority in promotion of Scheduled Caste and Scheduled Tribe officials;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether National Commission for Scheduled Castes (NCSC) has made observations in the matter;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

- (a) & (b) Yes, Madam, Mahanagar Telephone Nigam Limited (MTNL) is following the Department of Personnel and Training (DoPT) instructions on seniority in promotion of Scheduled Caste and Scheduled Tribe officials;
- (c) & (d) No, Madam.
- (e) The Department of Telecommunications has sent all the Department of Personnel and Training (DoP&T) instructions received in the matter of reservations from time to time to Mahanagar Telephone Nigam Limited (MTNL) for compliance.

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